					here for previous Lis	· · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	8485457273	4	1439732780	19.30	6815908251	177066984	52284226	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	11	11578149614	5	5912776663	79.25	5279094349	386278601	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	1	1226245	1	1226245	0.02	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	5	10667473	4	1147572	0.02	0	9519901	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	179930762	2	102824579	1.38	0	77106183	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	4459851	1	2793093	0.04	0	1666758	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total			20259891218	17	7460500932	100.00		651638427	52284226	